

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P.(IB)-1503(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.04.2018

NAME OF THE PARTIES:

Anchor Leasing Pvt. Ltd.
v/s.
Aakar Infracore Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 17.05.2018, for reporting settlement.

sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)